

"OFFICE ORDER"

Hon'ble the Acting Chief Justice has been pleased to order that owing to transfer of Shri Ram Krishan Sharma, Registrar, Shri Rakesh Kainthla, District and Sessions Judge (Leave/Training Reserve), shall look after the work of Protocol and Judges Branches, including that of Secretary, High Court Legal Services Committee, till further orders.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XVI- 20/67-72 Dated: 25.07.2018
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/ District and Sessions Judge (Leave/Training Reserve-Incharge Rules Branch)/Registrar (Judicial)/ Registrar (Estt.)/ Registrar (Accounts);
3. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/Court Masters/Secretaries;
4. The Estate Officer/Public Relation Officer/Protocol Officer/Chief Librarian;
5. The Section Officer (Computer), to upload the office order on the High Court Website;
6. Guard File.

(From Sl. Nos. 1 to 6, High Court of H.P. at Shimla- 171 001).


Registrar (Establishment)